NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

C.P. (IB)/582(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES: THE BANK OF MAHARASHTRA V/s RAMLAKHAN CHAMAN YADAV

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Abhishek Samant, Advocate appeared for the Financial Creditor.
2. Adv. Manish Jha appearing for the RP.
3. Learned counsel for the Personal Guarantor has filed reply today. Registry is directed to accept hard copies of the reply.
4. List this matter on **21.05.2024** for hearing

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna